

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 65(ND)/2015  
RT No. 77/Chd/Pb/2016**

Amarjit Singh Toor & Anr. ...Petitioners

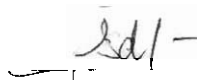
Versus

M/s Grand Multiplex Projects Ltd. & Ors. ...Respondents.

Present: Mr. Gaurav Mankotia & Mr. Amit Vinayak Advocates for  
for petitioners.  
None for respondents.

As per office report, even service of respondents No. 3, 4, 8, 10  
& 13 has been effected in the Times of India newspaper as earlier directed.  
Rest of respondents are already proceeded against ex-parte. There is no  
representation from respondents No. 3, 4, 8 10 & 13. The matter is now  
adjourned to 23.05.2017 for arguments along with CP-84(ND)/2011 / RT No.  
24/Chd/Pb/2016.

It is directed that the petitioners would file two extra sets of Paper  
Books in the Registry at least three days before the date fixed.

  
(Justice R.P. Nagrath)  
Member (Judicial)

May 01, 2017  
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